[श्री राम नरेश थादव]

ऐसी स्थिति होती है तो (व्यवधान) केन्द्र संग्कार को कदस उठानः पड़गा। (व्यवधान) और संग्कार कोई कदस....

SHRI PRAMOD MAHAJAN: Madam, this is the Congress manifesto.

इसमें गम मंदिर नहीं है। (व्यवधान)

THE DEPUTY CHAIRMAN: Please take your seats.

THE MINISTER OF HOME AFFAIRS (SHRI S. B. CHAVAN): Madam Deputy Chairman, I will get the information from the U.P. Government and, if they are trying to do anything which goes against the spirit of the legislation that we are still discussing in the Lower House, certainly Government will look into it.

THE DEPUTY CHAIRMAN: Now, Shri R. K. Karanjia.

श्री जगवीक प्रसाद माथुर : मंत्री सहोदय ने कहा है...

उपसभावति: सांसला खरल हो गया माथ् र साहब । (व्यवधान)

श्रो जगदोश प्रसाद माथुर : मैं पूछना चाहता हूं... (व्यवधान)

THE DEPUTY CHAIRMAN: After the Minister says, no comments... (Interruptions)... Please, Mr. Mathur, that matter is closed ... (Interruptions) ... Please, Mathur Saheb, that matter is closed: no comments. Ye Mr. Karanjia ... (Interruptions) ...

श्री जगदीश प्रसाद माथुर : वह गलत-फहमी पैदा करने के लिये मंस्री महोदय का वक्तव्य है। (व्यवधान) यह गलतफहमी पैदा नहीं होनी चाहिये। (व्यवधान) इरको कोई अधिकार नहीं िंग् यह राज्य केलेजिस्लेशनको रोकें। (व्यवधान) उपसभापति : जब वह बात होगी, तब जिक करियेगा। ... (Interruptions)... Don't speak now. Yes, Mr. Karanjia ... (Interruptions)... Order in the House, please. Mr. Karanjia, make your Special Mention ... (Interruptions)... Mathur saheb, please sit down.

SHRI SUBRAMANIAN SWAMY: He sesems to think that U.P. is Lithuania. He cannot speak like this here.

SHRI JAGDISH PRASAD MA-THUR: I don't want to talk anything with Uncle Sam! ... (Interuptions)...

THE DEPUTY CHAIRMAN: Mr. Karanjia, please.

SPECIAL MENTIONS

Investigation of Rajiv Gandhi assassination case

SHRI R. K. KARANJIA (Nominated): Madam, I am glad to see the Home Minister present here because I am referring to the foul-up or, rather, cover up, in the case of the Rajiv Gandhi murder|assassination investigation. The Srivarasan affair is outrageous. I would like to ask the Home Minister whether there is a geof-up a foul-up or a cover-up.

Here is your most important criminal witness, the ultimate authority, and you let him ascape as if it was, by plan, as if it was by design, as if you did not want to catch him. I mean, just look at the case. Here is the man, and all the three investigating agencies- the CBI, the Special Team and the Special Protection Force-are on the job. What would yea expect them to do? You know that the super criminals are hiding in a building. You either have your commandos go in quietly to intercept them, to catch them and to bring them alive so that they can be questioned, or you drug them or you stun them. You have all the material at your 121

command. You have the commandos who are involved in stealth—who know all about stealth operationsyou have got the drugs, you have got the cells, and still you do not use them. You bring the whole town to the scene of the hiding place! You even bring a bus with bamboo poles as if the commandos were going to climb in through the windows! You have a maid, you have an old lady serving them milk. Why could you not have used them to drug their milk? Why could you not their have drugged water? Why could you not have sent in the commandos to catch them alive? We got an answer yesterday from the chief of the special force, special investigation agency. I think it is adding insult to the injury done in the conscience of India. It is adding insult to the injury done to our most precious son who has been lost in this courage.

I think something has to be done about it. I think, if Mr. Shankarrao Chavan whom I admire, whom I respect, wants to end this kind of mishandling of the basic problem of our security, the basic problem of our protection, then, he should resign in a symbolic way. Nobody would be sorry to see him out more than I. But, at the same time, something should be done to show that we are serious about this investigation. Not only we are serious about the dead but we are serious about the living also. I mean, Sonia Gandhi had to quit this country almost silently because I am sure—I do not speak on her behalf, I have not had any contact with her—she must have lost all faith in the investigation, in the protection group.

SHRI GURUDAS DAS GUPTA (West Bengal): Madam, such a coment is outrageous.

THE DEPUTY CHAIRMAN: He has a right to make a comment, please.

SHRI SANTOSH BAGRODIA (Rajasthan): Mr. Gurudas Gupta has become outrageous. SHRI R. K. KARANJIA: You may be outraged. I am outraged by the fact that the investigation ...

SHRI GURUDAS DAS GUPTA: Did she leave the country having lost faith in the system of the country? (Interruptions)

SHRI R. K. KARANJIA: Yes.

THE DEPUTY CHAIRMAN: Please. Mr. Dasgupta, a Member has a right to make this point.

SHRI R. K. KARANJIA: Yes, I have lost faith in the system, not the country, my dear chap. (Interruptions)

THE DEPUTY CHAIRMAN: Order, please. Let him speak. (Interruptions)

SHRI S. S. AHLUWALIA (Bihar): Madam, ...

THE DEPUTY CHAIRMAN: He is speaking. He is still on his legs. You cannot interrupt him like this.

श्री स**रेस्ट्रधीत सिंह अहलुवालिया :** उपसभापति महोदया, में एक मिनट कोलना चाहता हूं। श्रीमती सोनिशा गांधी के बारे मे जो वक्तव्ध रखा गया है यह बड़ा दूखद है। श्रीमती सोनिया गांधी को इस देश के उपर पूरा विण्वास है। वे इम देश के एक रत्न की परनी हैं। उन्होंने दो-दें। बच्चों को जन्म दिया है, जो इस देश के एक रत्न की परनी हैं। उन्होंने दो-दें। बच्चों को जन्म दिया है, जो इस देश के एक रत्न की परनी हैं। उन्होंने दो-दें। बच्चों को जन्म दिया है, जो इस देश के एक रत्न की परनी हैं। उन्होंने दो-दें। बच्चों को जन्म दिया है, जो इस देश के एक रत्न की परनी हैं। उन्होंने दो-दें। बच्चों को जन्म दिया है, जो इस देश के एक स्त वोत कहना अन्छा नहीं है। उनको इन देश पर पूरा थिख्वास है। वे एकां से गयीं, इसलिये नहीं कि सिवरासन मर गण, उसके दु:खद से चली गयीं। उनका प्रोग्राम पहले से था। कर्राजण सहव, विदेश जान के लिये टिकिट कटाया जाता है (व्यवधान)।

SHRI R. K. KARANJIA: You have completely misunderstood me.

SHRI S. S. AHLUWALIA: Try to understand. Don't try to twist the facts.

THE DEPUTY CHAIRMAN: Mr. Karanjia, please complete your special mention.

SHRI S. S. AHLUWALIA: Don't play with emotions.

SHRI GURUDAS DAS GUPTA: I feel assured with the comments from Mr. Ahluwalia.

SHRI S. S. AHLUWALIA: He should not play with emotions.

THE DEPUTY CHAIRMAN: Please, don't interrupt.

SHRI R K. KARANJIA: I am sorry I have been completely misunderstood. I do not say that anybody has lost faith in this country. What I want to somesay is that after the series, body gets hanged, somebody commits suicide, we have lost faith in the investigation. I repeat nobody has But we lost faith in the country. the investigation have lost faith in as we have lost faith in the system which permits this kind of thing to go on without let or hindrace. How many mistakes have been committed? And now the final source of information has been blotted out.

And this has nothing to do with Mrs. Sonia Gandhi or the country or anybody else. I am speaking for myself. What I object to is the statement issued yesterday by the Special Investigation Team to say that they had no option except to allow the man to commit suicide. They had plenty of options.

THE MINISTER OF HOME AF-FAIRS (SHRI S. B. CHAVAN): I have a meeting with the Prime Minister at 12.30. I am sorry, I will not be able to ...

SHRI R. K. KARANJIA: I repeat, as I have said, they have plenty of officers. They have neglected their job. So, we want them to pay the price for it. Either the Directors of the SIT or the Director of the CBI or the Special Protection Force should besign. Otherwise I say, as I have said, I have the greatest admiration for Mr. Shankerrao Chavan. I have the greatest affection for him. But in this matter for he sake of our own protection, for the sake of our own freedom, for the sake of our own feeling satisfied that we are being properly looked after, somebody has to resign and I ask ... (Interruptions)

SHRI S. S. AHLUWALIA: If he is much perturbed, he should resign from the Rajya Sabha seat and go back.

THE DEPUTY CHAIRMAN: Mr. Subrámanian Swamy.

SHRI SUBRAMANIAN SWAMY (Uttar Pradesh): He said somebody should resign and then you called my name. Does it ificant the source of the

THE DEPUTY CHAIRMAN: 1 am not asking you to resign, Mr. Subramanian Swamy.

N.G.E.F. Commission Scandal in Karnataka

SHRI SUBRAMANIAN SWAMY (Uttar Pradesh): Yesterday, the Times of India in a front-page story described in detail how the present Karnataka Government is engaged in an operation which they called as cover-up in a matter which relates to the HDW submarine and the vanishing of Rs. 2.5 crores which was the commission issued to a public sector organisation of the Karnataka Government, of course, the Commission was to be earned not during the tenure of the present Karnataka Government, but at the time when Mr. Ramakrishna Hegde was the Chief Minister. This story is a very serious one and it is a matter concerning a larger investigation of what really happened to HDW submarine. I think what has been brought out is a fair amount of new material. I feel it is my duty to bring it to Parliament and draw the attenion of the Government to the serious charges contained in this article, since the paper charges that the former Chief Minister, Mr. Ramakrishna Hegde and the present Chief Secretary, Mr. Prabhakar Rao, who was then the Chairman and the Managing Director of the NGEF, a public sector corpora-